

Suppression of Immoral Traffic in Women and Girls Act, 1956

- *722. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 602 on the 3rd March, 1960 and state:

(a) whether Government have since considered the suggestions for making more effective the working of the Suppression of Immoral Traffic in Women and Girls Act, 1956; and

(b) if so, with what results?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The suggestions are still under consideration in consultation with State Governments.

Archæological Museums, Konarak and Ratnagiri

- *723. { Shri Chintamoni Panigrahi:
Shri B. C. Mullick:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what progress has been made so far in the construction work of the Archæological Museums at Konarak and Ratnagiri; and

(b) whether estimates for both these Museums have been worked out by now?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). *Konarak Museum*:—Estimates have been prepared, and are under examination.

Ratnagiri Museum:—The estimates are under preparation.

Violation of Indian Air-Space

- { Shri Vidya Charan Shukla:
Shri D. C. Sharma:
Shri Nardeo Snatak:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:
Shri Pangarkar:
Shri Supakar:

- *724. { Shri Kalika Singh:
Shrimati Mafida Ahmed:
Shri Narayanankutty Menon:
Shri Bibhuti Mishra:
Dr. Ram Subhag Singh:
Shri Assar:
Shri Hem Raj:
Shri Hem Barua:
Dr. K. B. Menon:

Will the Minister of Defence be pleased to state:

(a) the number of aircrafts which violated the Indian air-space on India-Pakistan and India-China borders during the last four months; and

(b) the action taken in the matter?

The Minister of Defence (Shri Krishna Menon): (a) There have been 18 violations of Indian air space. Of these one concerns the cease-fire line in Kashmir and the others in areas bordering the People's Republic of China.

(b) The violation of the cease-fire line has been taken up by the Army authorities with the United Nations Organisation Group in Jammu and Kashmir. In regard to the rest, a protest has been sent to the Government of China.

Compulsory Retirement of Officers

*725. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) how many Officers (including officers belonging to All India Services) have been compulsorily retired on grounds of inefficiency during this year;

(b) how many out of them have been reired as a punishment; and

(c) what procedure has been adopted in this matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Information is not available.

(b) Punishment is implied in every case of compulsory retirement on grounds of inefficiency.

(c) The procedure is laid down in the Classification, Control & Appeal